GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO.1840 TO BE ANSWERED ON 17TH MARCH, 2022

EMPLOYMENT OPPORTUNITIES UNDER ABRY

1840. SHRI IRANNA KADADI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has approved the Atmanirbhar Bharat Rojgar Yojana (ABRY);
- (b) if so, the time by which this scheme is likely to be helpful in promoting employment opportunities in India specially in the State of Karnataka; and
- (c) the expenditure approved by Government for the total period of scheme implementation i.e. from 2020 to 2023?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (b): Aatmanirbhar Bharat Rojgar Yojana (ABRY) has been launched with effect from 1st October, 2020 as part of Atmanirbhar Bharat package 3.0 to incentivize employers for creation of new employment along with social security benefits and restoration of loss of employment during Covid-19 pandemic. Government of India is crediting for a period of two years, both the employee' share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employee's share, depending on employment strength of the EPFO registered establishments. The terminal date for registration of beneficiaries is 31.03.2022.

As on 28.02.2022, benefits have been provided to 50.81 lakh beneficiaries through 1.32 lakh establishments in the country. In the State of Karnataka, benefits have been provided to 4.02 lakh beneficiaries through 9265 establishments.

(c): The approved budget outlay for the entire period of the scheme is Rs. 22.098.72 crore.
